

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.07.2024 AT 01:15 p.m.**

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
TCP(IB)/76/9/AMR/2019	Under Liquidation	9 of IBC	Global Coal Venturas Pvt Ltd Vs Empee Sugars and Chemicals Ltd
	IA(IBC)/3/2024 in IA(IBC)/49/2023	U/s 60(5) of IBC, 2016 R/w Sec 11 of NCLT Rules, 2016	G.Chandrababu Vs Pankal Srivasathava Liquidator of M/s Empee Sugars and Chemicals Limited
	IA(IBC)/357/2023	U/S 42 .of IBC, 2016	Empee Distilleries Ltd Vs. Mr. Pankaj Srivastava, Liquidator of Empee Sugars & Chemicals Ltd.
	IA(IBC)/306/2023	U/s 35(1)(n) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	Mr. Pankaj Srivastava, Liquidator of Empee Sugars and Chemicals Limited Vs. Mr. Venkatesan and Mr. Rangaswamy
	IA(IBC)/225/2023	Sec 42 of IBC, 2016	I. Distillery Officer cum Prohibition & Excise Inspector, Prohibition & Excise Dept, Govt of AP and Anr Vs. Sri Pankaj Srivastsava, RP of Empee sugars chemicals & Global Coal Ventures and chemicals ltd.

**ORDER**

**IA (IBC)/3/2024 in IA (IBC)/49/2023:**

**Present:** Mr. A. G. Girish Kumar, Ld. Counsel for the Applicant.

Mr. Abhishek Anand & Mr. Karan Kohli, Ld. Counsels for the Respondent.

Physical copy of the counter not filed. For filing physical copy of the counter within 7 days and for filing rejoinder, if any, list the matter on 05.08.2024.

**IA (IBC)/357/2023:**

**Present:** Mr. Avinash Krishnana Ravi, Ld. Counsel for the Applicant.

Mr. Abhishek Anand & Mr. Karan Kohli, Ld. Counsel for the Respondent.

At the request of the Ld. Counsel for the Applicant, for hearing, list the matter on 05.08.2024.

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Sd/-

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Sl. No.1

**IA (IBC)/306/2023:**

**Present:** Mr.Abhishek Anand & Mr.Karan Kohli, Ld. Counsels for the Applicant.

For hearing, list the matter on 05.08.2024.

**IA (IBC)/225/2023:**

**Present:** Proxy counsel from the O/o Mr. D. Venkata Narasimham, Ld. Counsel for the Applicant.

Mr. Abhishek Anand & Mr. Karan Kohli, Ld. Counsels for the Respondent.

For hearing, list the matter on 05.08.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**